

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 181/TT/2013

Date: 19.5.2014

To

Dy. General Manager (Commercial),
Power Grid Corporation of India Ltd.,
B-9, Qutab Institutional area,
Katwaria Sarai, New Delhi - 110016

Subject: Determination of Fees and Charges for Fibre Optic Communication System in Lieu of existing Unified Load Despatch & Communication (ULDC) Microwave Links in Southern Region for the period 2009-14 block

Sir,

Please furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 16.6.2014:-

- i. Detailed break-up of actual O&M expenditure for the period 2012-13 i.e. for 2 months from 1.2.2013 to 31.3.2013 and 2013-14 for the assets covered under the petition;
- ii. Detailed break-up of additional capital expenditure for the period 2012-13 and 2013-14 for the assets covered under the petition;
- iii. Detailed justification for cost over-run in asset belonging to APTRANSCO;
- iv. Reason for variation (Investment Approval mentions the OPGW line length as 1695 km including Underground Fibre Optic, whereas the length being considered in this petition is approximately 1322.315 km.)

Yours faithfully,

Sd/-
(P. K. Sinha)
Assistant Chief (Legal)